

Office Order

The following arrangements have been made for urgent application, Remand Applications, Cr. Bail Applications and Anticipatory Bail Applications during holidays for the period of 09.05.2020 to 07.06.2020 shall be presented, heard and disposed of by the Hon'ble Judge for the following period:-

Name of Judges	Period
HHJ Shri. D. D. Khoche	09/05/2020 to 23.05.2020
HHJ Shri. S. S. Oza	24/05/2020 to 07/06/2020

It is notified that, the above HHJ shall be having holiday charge of urgent application and administration charge during the above period.


It is further notified that except exceptional circumstance, no change in the charge shall be made.

ALL THE ADVOCATED & LITIGANTS TO TAKE NOTE THAT

Urgent applications during the holidays, will be entertained only on proof of prior notice to the opposite party. Proof of such notice be furnished to the Judge concerned at the time of moving the urgent applications.

Urgent matters must be moved through the concerned officers only, between 11:00 A.M. To 1:15 PM.

Dated this 29th Day of April, 2020.


29/4/2020

(S. S. Sawant)
2nd Addl. Principal Judge
City Civil Court, Borivali Div.
Dindoshi, Goregaon, Mumbai .